

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "A" NEW DELHI**

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

**ITA No. 2001/Del/2021
निर्धारणवर्ष/Assessment Year: 2016-17**

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|---|--------------------|---|
| AICON GALLERY NEW DELHI PRIVATE LIMITED, 40/212, CHITARANJAN PARK, NEW DELHI. | <u>बनाम</u> Vs. | PCIT, Delhi-1, C R Building, I.P. Estate, New Delhi. |
| PAN No.AAHCA3579N | | |
| अपीलार्थी Appellant | | प्रत्यर्थी/Respondent |

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| Assessee by | Shri Tarandeep Singh, FCA & Shri Sandeep Yadav, Adv. |
| Revenue by | Shri Jitender Singh, CIT DR |

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| सुनवाईकीतारीख/ Date of hearing: | 28.05.2025 |
| उद्घोषणाकीतारीख/Pronouncement on | 28.05.2025 |

आदेश /O R D E R

PER C.N. PRASAD, J.M.

This appeal is filed by the assessee against the order of the Ld. PCIT, Delhi-1 dated 22.03.2021 for the AY 2016-17 passed u/s 263 of the Act holding that the assessment order passed u/s 143(3) dated 20.12.2018 as erroneous and prejudicial to the interest of the Revenue.

2. Ld. Counsel for the assessee filed a letter stating that he has instructed not to press the appeal and prayed that the appeal be dismissed as not pressed. The letter is as under: -

*“BEFORE THE HON’BLE INCOME TAX APPELLATE TRIBUNAL, NEW DELHI
(HON’BLE “A” BENCH)*

*IN THE MATTER OF : AICON GALLERY NEW DELHI PRIVATE LIMITED
ITA NO. : 2001/Del/2021
ASSESSMENT YEAR : 2016-17*

MAY IT PLEASE YOUR HONOURS

Captioned appeal is next fixed for hearing before your honors on 28th May, 2025. In this regard the undersigned is instructed to not press the appeal. It is accordingly prayed that the captioned appeal may kindly be dismissed as NOT PRESSED.

Prayed accordingly.

*Yours truly,
Sd/-
(Tarandeep Singh)*

*Enclosure: Copy of order dated 31.03.2022 passed
by AO u/s 143(3)/263 of the Act.”*

3. Ld. DR has no objection in assessee withdrawing the appeal.

4. Heard rival submissions. In view of the letter of the Ld. Counsel this appeal is dismissed as not pressed.

5. In the result, appeal of the assessee is dismissed as not pressed.

Order pronounced in the open court on 28/05/2025

**Sd/-
(S RIFAUH RAHMAN)
ACCOUNTANT MEMBER**

**Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER**

Dated: 28.05.2025

**Kavita Arora, Sr. P.S.*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**ASSISTANT REGISTRAR
ITAT, NEW DELHI**